

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

\* \* \*

Date of Decision: 21.7.97

OA 189/97

Jai Singh Rathore, Chief Permanent Way Inspector, Northern Railway, Jaisalmer.

... Applicant

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Shri Deepak Subhlok, Divisional Superintending Engineer (I), Northern Railway, Jodhpur.
3. Shri S.P.Vyas, Asstt.Engineer/E.O., Headquarters, Northern Railway, Jodhpur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Y.K.Sharma, brief holder for

Shri D.C.Sharma

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Heard. The learned brief holder seeks permission to withdraw the OA with liberty to file a fresh OA. Permission to withdraw the OA is granted. The applicant may file a fresh OA, if so advised. The OA is dismissed as having been withdrawn, at the stage of admission.

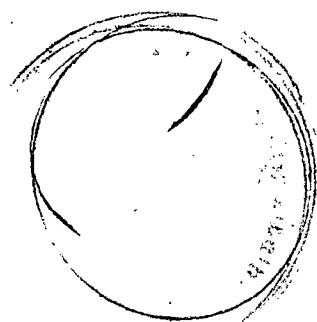
(O.P.SHARMA)

ADMINISTRATIVE MEMBER

GK  
(GOPAL KRISHNA)

VICE CHAIRMAN

VK



1 24/7/97

2 Reg. A/c copy of order.

Regd. no 1603 sent to Vide No. R3-6129

dt<sup>a</sup> 25-7-97

A/c R-3 filed in third set.

Indore  
11-8-97.

Part II and III d.  
in my presence on 18/11/03  
under the supervision of  
section officer ( ) as per  
order dated 11-8-97

MacLeod 18/11/03  
Section officer (Bennet)  
2.